

SPECIAL BENCH ITEM NO. 118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.177/2019 IN CP (IB) No. 25/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	JODPL PVT LTD
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sumesh Dhawan alongwith Ms. Ankita Bajpai & Sh. Vatsala Kak, Adv.
: *For the applicant in CA No. 177/2019*

Sh. Rohan Gupta, Adv. : *For the Respondent No.1 in CA No. 177/2019*

Sh. Ujjawal Satsangi alongwith Sh. Kartikeya Saran, Adv.
: *For the Respondent No. 2 in CA No. 177/2019*

Sh. Krishna Agarwal, Adv. : *For the Respondent No.3 in CA No. 177/2019*

ORDER

CA No.177/2019

Ld. Counsels for the parties present

At request, let the matter be adjourned to 5th April, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*